प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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September 11, 2014

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RBI cancels Licence of The Mirzapur Urban Co-operative Bank Ltd., Mirzapur, Uttar Pradesh

The Reserve Bank of India has, on September 1, 2014, cancelled the licence of The Mirzapur Urban Co-operative Bank Ltd., Mirzapur, Uttar Pradesh to carry on banking business under Section 22 of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies) read with Section 56 of Banking Regulation Act, 1949. As such, the bank is forthwith precluded from transacting the business of 'banking' as defined in Section 5(b) of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies) including acceptance/repayment of deposits.

Ajit Prasad

Assistant General Manager